

ITEM NO.1501

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1220/2021

RACHANA GANGU & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 191979/2023 - APPLICATION FOR PERMISSION
IA No. 124532/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 149852/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 144140/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 124527/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 149851/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 16452/2023 (XI-B)

IA No. 132050/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 132048/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

T.P.(C) No. 1716/2023 (XI-B)

IA No. 134146/2023 - STAY APPLICATION

T.P.(C) No. 2289-2294/2024 (XI-B)

IA No. 194115/2024 - STAY APPLICATION

Date : 10-03-2026 These matters were called on for
pronouncement of Judgment today.

For Petitioner(s) : Mr. Colin Gonsalves, Sr.Adv.
Mr. Manik Gupta, Adv.
Mr. Satya Mitra, AOR

Mr. Amrish Kumar, AOR

Mr. Raj Bahadur Yadav, AOR

Mr. Sudarshan Lamba, AOR

For Respondent(s) : Mr. Tushar Mehta, Solicitor General
Ms. Aishwarya Bhati, A.S.G.

Mr. Rajat Nair, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Digvijay Dam, Adv.
Ms. Tanvi Dubey, Adv.
Mr. Arvind Kumar Sharma, AOR

Mrs. Aishwarya Bhati, A.S.G.
Mr. Raj Bahadur Yadav, AOR
Mr. Ishaan Sharma, Adv.
Mr. Rajat Nair, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Vijay Awana, Adv.
Dr. Arun Kumar Yadav, Adv.

Ms. Aishwarya Bhati, ASG
Ms. Riddhi Jad, Adv.
Ms. Shivika Ma

Ms. Aishwarya Bhati, ASG
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Mr. S.P. Chaly, Sr. Adv.
Ms. Anu B., AOR
Mr. Shivam Sharma, Adv.
Mr. Bibhuti Krishna, Adv.
Mr. Vaibhav Choudhary, Adv.

Mr. Prashant Bhushan, AOR
Mr. Shiyas Kr, Adv.
Ms. Ria Yadav, Adv.

Mr. Prabhu K N, Adv.
Mr. Sureshan P., AOR

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Santhosh K, Adv.

Mr. Adolf Mathew, Adv.
Ms. Meenu George, Adv.
Mr. Shishir Pinaki, AOR

Mr. C. Unnikrishnan, Adv.
Mr. Pranav Krishna, AOR

Mr. Aljo K. Joseph, AOR

Mr. Rajnish Kumar, Adv.
Mr. Rajesh Kumar, Adv.

Mr. Mohammed Sadique T.A., AOR
Mrs. Devika A.l., Adv.

Ms. Monisha Mane Bhangale, Adv.
Ms. Bijal Vora, Adv.
Mr. Utkarsh Vatsa, Adv.
Mr. Udit Bajpai, Adv.
Ms. Prachi Dhingra, Adv.
Mr. Ayush Raj, Adv.
Mr. Pranav Sarthi, AOR
Mr. Chandragupta Patil, Adv.

Mr. Ramesh Babu M. R., AOR
Mr. Vijay Kumar, Adv.

Hon'ble Mr. Justice Vikram Nath pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Sandeep Mehta.

Leave granted in SLP(C) No.16452/2023.

The writ petition and other connected matters are disposed of in terms of the signed reportable judgment.

Pending applications shall stand disposed of.

(NEETU KHAJURIA)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file.)